

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 380 of 2020

P. Ranjit & Anr..... **Petitioner(s)**

Versus

State of Jharkhand & anr..... **Opp. Party(s)**

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Coram: The Hon'ble Mr. Justice Ananda Sen
Through:-Video Conferencing

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5/07.07.2020 Let this case go out of my list, to be listed before an appropriate Bench, to which I am not a Member.

(Ananda Sen, J)

Mukund/-